

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

free copies of final order dt. 27.10.03 issued to counsel for both sides.

DS
28/10/03

S. O. S

P.K.
28/10/03

Order dt 27.10.2003

Heard Mr P. K. Padhe, learned counsel for the Applicant and Mr A. K. Rose, learned senior standing counsel for the Respondents.

Mr P. K. Padhe, learned counsel for the Applicant, by filing a memo dt 27.10.2003 has submitted that the Applicant has since got relief and other retiral benefits from the Respondents. In view of the above, the Applicant does not want to prosecute this case further. On the aforesaid premises, permission is granted to the Applicant and according this original Application is disposed of being infounds. NO costs.

Subhagupta
Vice Chairman
Member(S)